

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	For filing report of RP	Sec 7 of I&B code	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ADVOCATE FOR PETITIONER/s:

SIDDHARTH TIWARY

TANVI KISHORE

8017820879

For Cyril Amarchand Mangaldas

ADVOCATE FOR RESPONDENT/s:

For Petitioner Company

Advocate for Resolution Professional - Ms. Tanushree Deorah

809594 0217.

Deorah

ORDER

Heard Shri Siddharth Tiwary along with Ms.Tanvi Kishore, learned Counsels for the Petitioner, and Ms.Tanushree Deorah, learned Counsel for the Resolution Professional. Post the case on **23.01.2019**.

Member (T)

Member (J)